

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 199/GT/2013

Date: 1.10.2014

To

Sh. Arup Ch. Sarmah
DGM (Commercial)
ONGC Tripura Power Company Ltd.
6th Floor, A Wing, IFCI Tower-61
Nehru Place
New Delhi-110019

Sir,

Subject: Approval of Final Tariff of Unit-I of OTPC 726.6 (2x363.3) MW Palatana Combined Cycle Gas Turbine (CCGT) Power Project (hereinafter referred to as the "Project") of ONGC Tripura Power Company Limited for the period from COD of Unit-I (363.3 MW) on 4.1.2014 to 31.3.2014

Ref: (i) This office Letter dated 27.8.2014 and 5.9.2014
(ii) Your letter No. OTPC/COMML/T-13/2014-15/203 dated 26.9.2014

With reference to your letter dated 26.9.2014 in the above mentioned subject, I am directed to inform you that your prayer for extension of time for filing the additional information as sought for by this office letter dated 27.8.2014 and 5.9.2014 has been considered and the time for submission of the said information has been extended upto 22.10.2014.

2. No request for further extension of time shall be entertained and in case no information is filed within the above said date, the matter shall be placed before the Commission for appropriate orders.

-S/d-
(B. Sreekumar)
Deputy Chief (Law)